(18)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/(IB)/2017

NAME OF THE PETITIONER(S)

: DALAS BIOTECH LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for petitioner present. PCS representing the respondent present and stated that they are making all efforts to settle the matter and prayed further time for submitting the final outcome of the settlement between the parties. In view of the submissions made by the PCS representing the respondents, I am inclined to grant time. Counsel for petitioner had no objection to grant time. In the circumstances, time is enlarged at request. Put up on 30.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)